

[Mr. Speaker]

9. calls for the unconditional release of Nelson Mandela and other freedom fighters of South Africa and for the removal of the ban on the activities of the African National Congress and other political organisations;
10. appeals to parliamentarians of the world to use all moral and constitutional means at their disposal to persuade governments and other authorities all over the world to take effective action against the South African authorities; and finally;
11. calls upon the forthcoming meeting of the Heads of Government and States of the Non-Aligned Movement to redouble efforts to secure the liberation of the peoples of South Africa and Namibia from the unmitigated crimes and tyranny of the racist Pretoria regime."

The Resolution was adopted.

18.33 hrs.

BUSINESS ADVISORY COMMITTEE

Twenty-sixth Report

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF PARLIAMENTARY
AFFAIRS (SHRIMATI SHEILA DIKSHIT):
I beg to present the Twenty-sixth Report of
the Business Advisory Committee.

MR. SPEAKER: The House now
stands adjourned.

18.34 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Friday, August 8,
1986/Sravana 17, 1908 (Saka)*